COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 55 OF 2016 & IA NO. 642 OF 2017

Dated: 5th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Bhoruka Power Corporation Ltd. Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>27.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd